

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARTHIBHAI CHAUDHARY): (a) and (b) No, Sir. There has been a decline in number of the naxal incidents since 2011. There have been 618 incidents, 129 resultant deaths (security forces personnel + civilians) and killing of 40 LWE cadres in this year upto 15th July as against 642 incidents, 195 deaths (security forces personnel + civilians) and killing of 38 LWE cadres in the corresponding period of 2014. The details of properties damaged due to naxalite attacks are not Centrally maintained.

(c) The Central Government has been pursuing a four pronged strategy to tackle LWE insurgency-security related measures; development related interventions; ensuring rights and entitlements of local communities and public perception management. While on security front, the Central Government assists the State Governments by providing Central Armed Police Forces (CAPFs) battalions, training, funds for modernization of State police force, equipment and arms, sharing of intelligence etc., on development side, the Central Government has taken various measures including construction of roads, strengthening of communications network, installation of mobile towers, improving network of banks, post offices, health and education facilities in LWE areas.

Review of working of Delhi Police

1818. SHRIMATI SASIKALA PUSHPA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that Government recently reviewed the working of Delhi Police;

(b) if so, the details thereof and the outcome thereto;

(c) whether Government found out any deficiencies in this regard, if so, the details thereof; and

(d) the steps taken by Government to strengthen the Delhi Police establishment to reduce the number of crimes happening in the capital of the country?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARTHIBHAI CHAUDHARY): (a) to (c) This Ministry has reviewed the issues relevant to the sudden increase in the cases of crime and prepared an action plan for bringing a perceptible change in the working of Delhi Police. An Action Plan to reduce the number of road accidents in NCT of Delhi has also been prepared for implementation by Delhi Police. The Special Task Force (STF) constituted on 1st January, 2013 under the Chairmanship of Union Home Secretary constantly reviews the safety issues of women in Delhi and issues directions and also continuously reviews the action taken by the Delhi

Police and various Departments of Delhi Administration on these issues. The Task Force has met 9 times so far and the last meeting of STF was held on 16th May, 2015. The outcome of the above review is the result of gaps identified in the system and action taken by the stakeholders to fill the gaps and also to improvise the system.

(d) The steps taken by the Government to strengthen the Delhi Police establishment include increase in the number of lines of Helpline No.100 from 60 to 100; increase in number of lines of Women Helpline No.1091 from 4 to 10; sanction of 370 PCR vans; financial assistance under various Plan and Non-Plan schemes/projects including modernization of traffic and communication network of Delhi Police, Delhi Police Building Programme, Induction of Latest Technology and Capacity Building, Crime and Criminal Tracking Network and Systems (CCTNS), CCTV Project etc.

Cases of house-breaking and burglary in Delhi

1819. SHRI GULAM RASOOL BALLYAWI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the details of cases of house-breaking and burglary that took place in Delhi during the last year and the current year so far, and the number of cases solved so far;

(b) the details of cases where Camera Coverage was available and the cases have not been solved so far, and

(c) the reasons therefor and the action being taken in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARTHIBHAI CHAUDHARY): (a) The details of cases of house-breaking and burglary registered and solved by Delhi Police during the year 2014 and 2015 (upto 15.07.2015) are given in the Statement (*See* below).

(b) and (c) Delhi Police has reported that 04 cases of the burglary during the year 2014 and 05 cases during the year 2015 (upto 15.07.2015) are still to be solved despite availability of camera coverage. The reason for the same is that either video footage is of poor quality or the identity of accused could not be established from the video footage.

Following action has been taken by Delhi Police to identify the suspect(s)/accused:-

- (i) Photographs of suspect(s)/accused who were seen in the video footage were developed and shown in the locality;
- (ii) Photographs of the suspect(s) /accused are checked from the available dossiers;
- (iii) Photographs are displayed at conspicuous places in the area to establish the identity of the suspect/accused persons.
- (iv) Sources have been deployed to establish their identity.